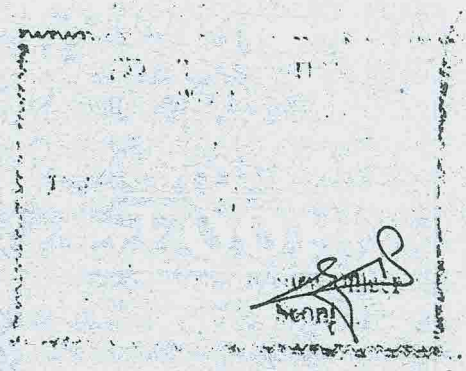
121 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

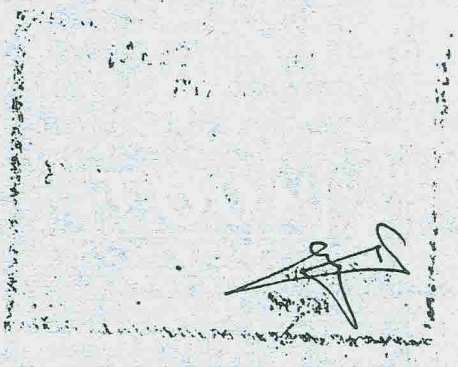
36

3334
2618/12



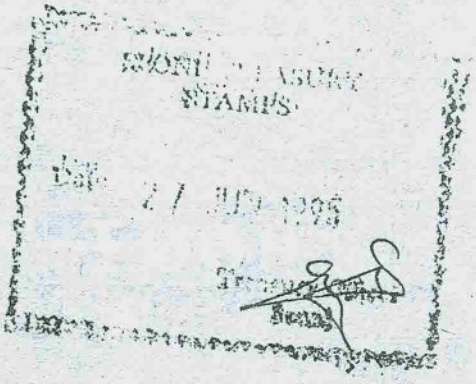
500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
पाँच सौ रुपये
FIVE HUNDRED RUPEES



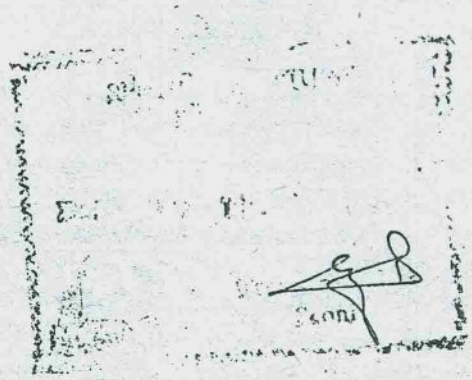
500Rs


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


STAMPS
Date 27 JUL 1995

500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

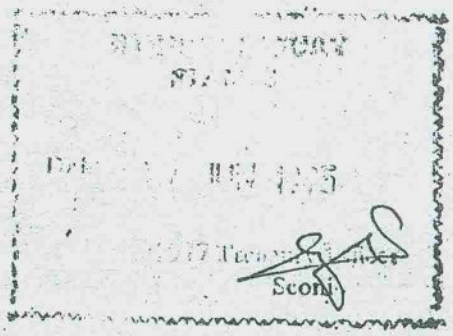


500 Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

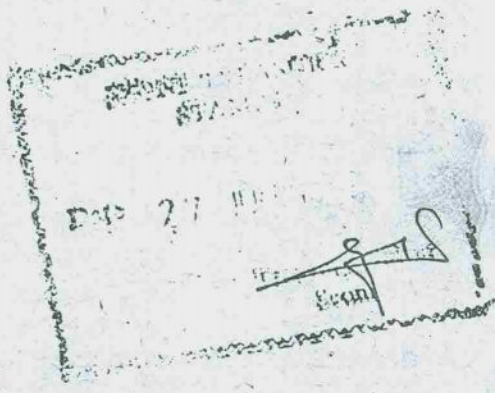
89

2332
2614FZ



111 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES



113 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

83

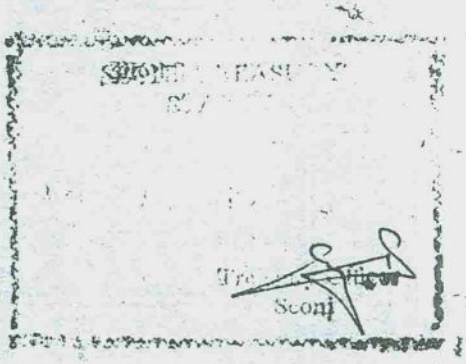
2336
26 EHE



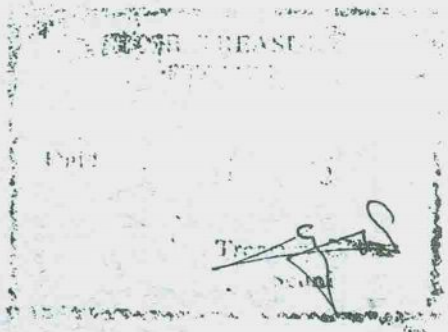
500 Rs.


INDIA NON JU
CIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

-2614-

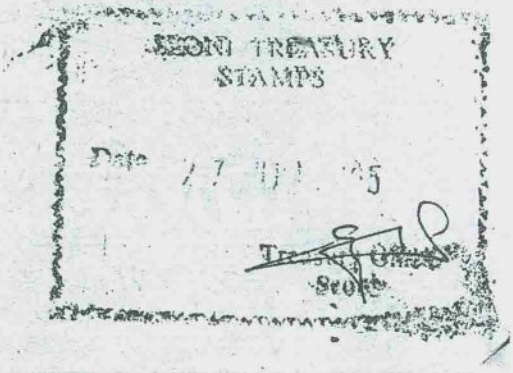



INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये FIVE HUNDRED RUPEES



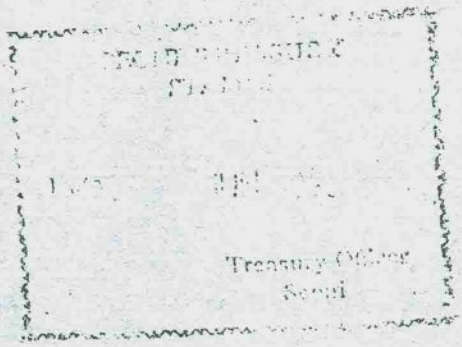
500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

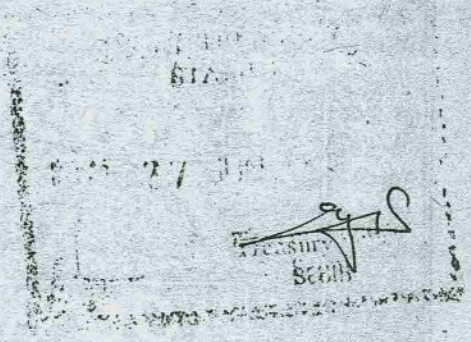

SEOUL TREASURY
STAMPS
Date
Treasury Officer
Seoul

500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रूपये
FIVE HUNDRED RUPEES




500Rs.
INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


Treasury
Scotland

125 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

2382
2401

SEONI TREASURY
STAMPS

27 JUN 1975

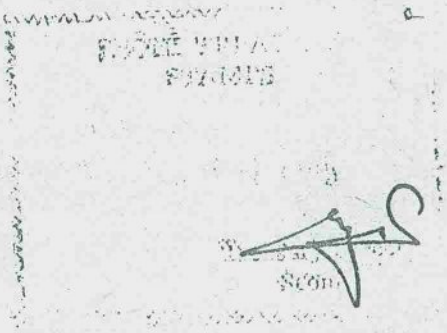
Treasury Officer
Seoni

500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

129 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

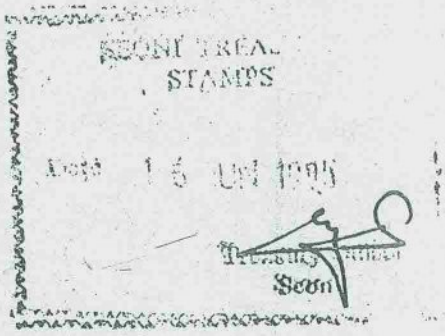


500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
पाँच सौ रुपये
FIVE HUNDRED RUPEES

132

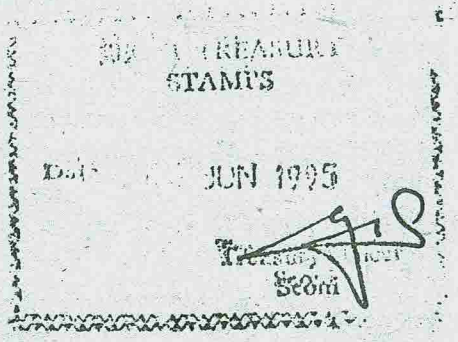
2614-2



500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
पाँच सौ रुपये
FIVE HUNDRED RUPEES

-5614





काश्त हाल वो बायन्दा हमारी हक की सामी है या किसी भी किस्म के मन्सूखा से बयशुदा बायनामा और उसका बुन भी खरीदार और उसके वारसान के कब्जा से खारिज जावेगी तो हम और हमारे वारसान खरीददार और उसके वारसान को उसी कदर कीमत और नुकसानी के देनदार रहेंगे ।

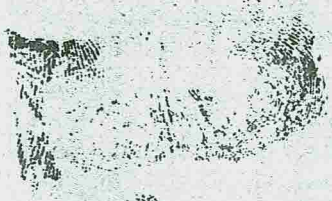
लिहाजा बयनामा लिख दियाके सनद रहे और वक्त पर काम आवे ।फकत तारीख २७-६-१९९५ ई०ब०क०

नोट- दस्तावेज मे काट छांट नही है अतः हम प्रमाणित करते है ।

गवाह १ ——— नारायणप्रसाद चौकसे वल्द सुशालचन्द चौकसे सा० केन्डा तह० लवनादौन जिलासिवनी ।

२ ——— राजकुमार जैन वल्द सुमेरचंद जैन सा० इमारा तह० लवनादौन जिलासिवनी।

136 ४८ 2382
26/6/95



28 वर्ष/पुरुष

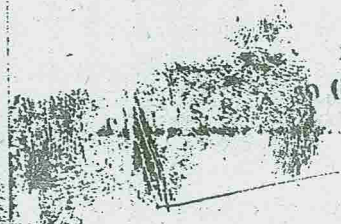
डा० रजनीकांत सिंह 27 JUN 1995 मेडिकल अफसर

O.M.B. No. 45
R.M.B. No. 11
27/6/95



डा० अवनीश सिंह

डा० अवनीश सिंह 27 JUN 1995 मेडिकल अफसर



27/6/95
R. S. Thakur

डा० रामजिपनी सिंह 27 JUN 1995 मेडिकल अफसर

W. P. U. / S. R. A. 30 (1)

27 JUN 1995

W. P. U. / S. R. A. 30 (1)

1568

रजिस्टर दस्तावेज वगैरह 23

र ..... सूची .....

	दस्तावेज की तफसीलदारी व कीमत या दस्तखत की तारीख या किस्म जो मुहरबन्द लिफाफा लिया गया हो जिसके बाबत फीस दाखिल हुई हो उसके ऊपर लिखी हुई इबारत	तादाद फीस (अगर हो तो) दाखल शुदा	रजिस्ट्रर के मोहदेदा के छोटे दस्तखत
1	2	3	4
	ठा. रामजियन सिंह ए चेक २०/-	ह० १८१	

तारीख २८।६।८२ उप-रजिस्ट्रार

5000Rs.



W. P. U. I. S. R. A. 30 (11)

W. P. U. I. S. R. A. 30 बैनामा कीमती ५००००-०० पाँच लाख रुपया

स्टाम्प टिकटी	५५६३८-००	जमीन की बाबाद कीमत	५०४०००-००
अडि० टिकटी	८८८५-००	मकान पक्का की कीमत	२६६५००-००
उप कर ज्यादा	१८६०-०० ७-००	मकान कच्चा की कीमत	८५०००-००
	७७४२०-००		८८८५००-००

रावस लिपिदाफ मंडल विकास खंड अपर द्वारा तहसील सलारपुर जिलाधिकारी । इस बय० से ५०५० मु० रा० सं० की धारा १५५ का उल्ल० नहीं होता । विक्रीशुदा रकबा बन विभाग कृषक या धार्मिक संस्था की नहीं है । विक्रीशुदा रकबा सलारपुर की सम्पत्ति है, नगरीय क्षेत्र सलारपुर आता है । मकान लगभग २० वर्ष पुराने है विक्रेता गण ने आयकर विभाग से अनापत्ति प्रमाण पत्र प्राप्त कर लिया है जो कि संलग्न है ।

बेचने वाले- १- ठा० उदयसिंह आत्मज ठा० रामरतनसिंह

२- श्रीमति फूलवती पत्नि विजय पत्नि ठा० रामरतनसिंह

बाशिन्दगान ग्रा० बिजुआ वर्ग तहसील सलारपुर जिला सिमरी ने-

बहक

खरीददार- ठा० हरकेशसिंह आत्मज ठा० कचलतासिंह बाशिन्दगान ग्रा० बिजुआवरी तहसील सलारपुर जिला सिमरी को-

कीमत- मु० ५००००-०० पाँच लाख रुपया विक्रेता गण ने इस प्रकार के पाये कि विक्रेता क्रमांक १ ने मु० २५००००-०० दो लाख पचास हजार रुपया एवं विक्रेता क्रमांक २ ने मु० २५०००-०० दो लाख पचास हजार रुपया इस तरह

-२-

५०००×११= ५५०००
५००×४४= २२०००
५०×८= ४००
२०×१= २०
(६६४२०)

२२३१ से २२६४तक

०१६१-९५ (पचहत्तर हजार चार सौ बीस रु

पिता श्री ठा० हरभंजन सिंह वंश ठा० [illegible] साकिन विचुला वर्ती [illegible] जि० खिलनी

मातः श्री इन्दर कुंवर सिंह [illegible] साकिन [illegible]

व्यवसाय श्री ठा० उज्जैन सिंह वंश ठा० रामचरन सिंह साकिन विचुला वर्ती [illegible] जि० खिलनी

[illegible] बैनामा

SEONI TREASURY
STAMPS
Date 16 JUN 1995
Treasury Officer
Seoni

ठा० उज्जैन सिंह
ठा० रामधरण सिंह
विछवा वर्ती स्थित उनके
निजी [illegible]
[illegible]
27 JUN 1995
[illegible]

(क) [illegible] मुद्राक अधिनियम के [illegible] ६८६२:००
(ख) [illegible] गया मुद्राक-शुल्क ८५:००
(ग) [illegible] तथा वसूल स्थानीय शासन [illegible] ८८०:००
माफीनामे [illegible] गया [illegible]
अतिरिक्त मुद्रांक-शुल्क ... ७:००
(घ) वट शुल्क ... [illegible]
[illegible] ६८६२:००

W. P. U. / S. R. A. 30 (I)

W. P. U. / S. R. A. 30 (I)

5000Rs.



कुमला ५००००-०० पाँच लाख रुपया पहले ही नगद पा चुके अब कुछ पाना बाकी नहीं रहा-

सम्पत्ति विवरण:- मौजा सिजुवा मरी न०ब० ५२२ प०ह०नं० १०१ तहसील सकलडीहा जिला चिरैया ।

खसरा नम्बर	रकबा	जमा	हक	किस्म भूमि बामाक कीमत रु०पु०क्र०
९४	०-३१	४१-६३ऐसे	भूमिस्वामी मो०२ असिंचित -	८८८५००-००
९८	०-०५			में ८७६१६४
१०७	११-१२			
३१६	०-०६			
३१७	०-०५			
५	११-९९ हेक्टर	ग्यारह हेक्टर निन्यानवे आरे		जय किया गया ।

मकान न०नं० ३१७, ३१६ एवं बाबादीके न०नं० २९६ मेंसे ०-०३ आरे पर बना मकान किला एक पक्का लेंटर वाला जोकि रकबा २००० वर्गफुट पर लामण बना हुवा है एवं एक मकान कच्चा ईंट मिट्टी की बुड़ाई वाला सीमेंट गारा पोशवाला मय एक शुदुद के जिस स्थिति में है बय किया गया जो कि लामण २० वर्ष पुराना है । व कच्चा मकान लामण १००० वर्गफुट पर बना हुवा है सहित बय किया गया है।

उत्तर में रास्ता

पश्चिममें रामकुमार का मकान | मकानपक्का एवं कच्चा | पुरब में नेपाल मालचंद का मकान बाड़ी

दक्षिणमें बुद्धु बल्ल नंदन की मकान बाड़ी ।

मौके पर कब्जादियागया।

2 2233
26/6/95

INDIA TREASURY STAMPS

Date 16 JUN 1995

Treasury Officer Seoni

1) डा. उज्जैनसिंह आ. ठा. रामचरणसिंह

2) श्रीमती प्रेमलताकुमारी विधवा पत्नि
डा० रामचरणसिंह कायस्था
कार्य विधुवा वर्ष मृ० नरसिंहदौन

जिला में व्यक्तिगत रूपसे जाकर हम हस्ताक्षर
करते हैं कि तालाबंदी ... विनोद
की निष्पादन किया गया था और प्रतिभूति के
रूप/आंशिक रूप ₹ 10.0000/- पांचहजार रु० ...
गोसेवा रु. ... मेरी उपस्थिति
में हस्ताक्षर गए थे, और प्रतिभूत की रकाया रकम
अथवा ... बच गई है जो पेंशीएक्ष
के बाद प्राप्त होगी।

आज तारीख 27 JUN 1995

W, P. U. I. S. R. A. 30 (1)

1) श्रीनारायणप्रसाद आ० रघुनाथचंद
पिछले ला. नेकड़ा/ल्हे नरसिंहदौन

2) श्रीराजकुमार आ० शुभचंद्रजैन आ०
कुपालसिंह
नरसिंहदौन

27 JUN 1995

W, P. U. I. S. R. A. 30 (1)

142 5000Rs.


INDIA NON JUDICIAL
५००० रु.
Rs 5000
सत्यमेव जयते
भारत
पांच हजार रुपये
FIVE THOUSAND RUPEES

144 144 5000Rs



145


SEOUL TREASURY
STAMP
Date 19 MAY 1995
Treasury Officer
Seoul



5000Rs.


INDIA NON JUDICIAL
५००० रु.
Rs 5000
सत्यमेव जयते
भारत
पाँच हज़ार रुपये
FIVE THOUSAND RUPEES

2232
26/8/95

SEONI TREASURY
STAMPS

Date 19 MAY 1995

Treasury Officer
Seoni

5000Rs.


INDIA NON JUDICIAL
५००० रु.
Rs 5000
सत्यमेव जयते
भारत
पाँच हज़ार रुपये
FIVE THOUSAND RUPEES

2235
2618/82

SEONI TREASURY
STAMPS

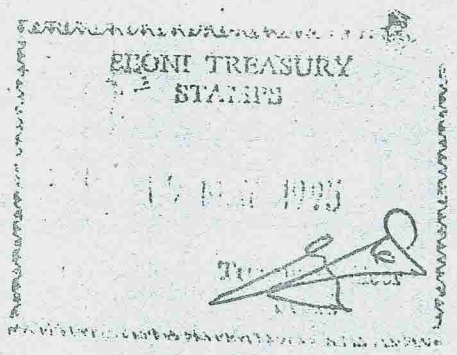
1995

150 5000Rs


INDIA NON JUDICIAL
५०००रु.
Rs 5000
सत्यमेव जयते
भारत
पाँच हज़ार रुपये
FIVE THOUSAND RUPEES

P 2236
261482

151



152

5000Rs.



355 [illegible]

153

2232
26/8/94

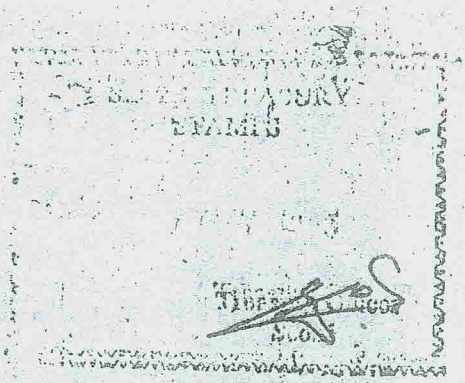
SEONI TREA...
STAMPS

Date 19 MAY 1995

Treasury Officer
Seoni

154 5000Rs.


INDIA NON JUDICIAL
५००० रु.
Rs 5000
सत्यमेव जयते
भारत
पाँच हजार रुपये
FIVE THOUSAND RUPEES



१५७ 5000Rs.


INDIA NON JUDICIAL
५००० रु.
Rs 5000
सत्यमेव जयते
भारत
पाँच हज़ार रुपये
FIVE THOUSAND RUPEES

90

2280
26/8/94

STONE TREA[illegible]
STAMPS

Date 19 MAY 1995

Treasury Officer
Scott

158 158 5000Rs.



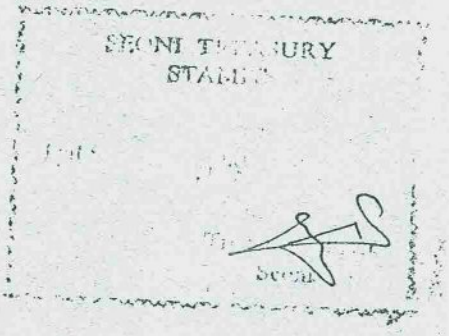
SEONI TREASURY
STAMPS

Date 23 MAY 1995

Treasury Officer
Seoni

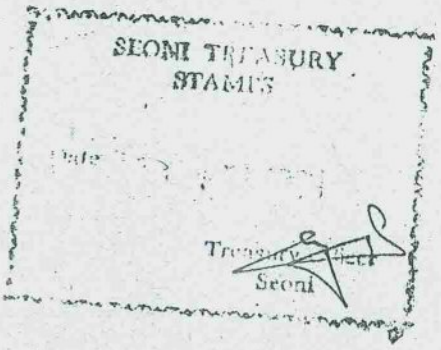
500 Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


SEONI TREASURY
STAMP

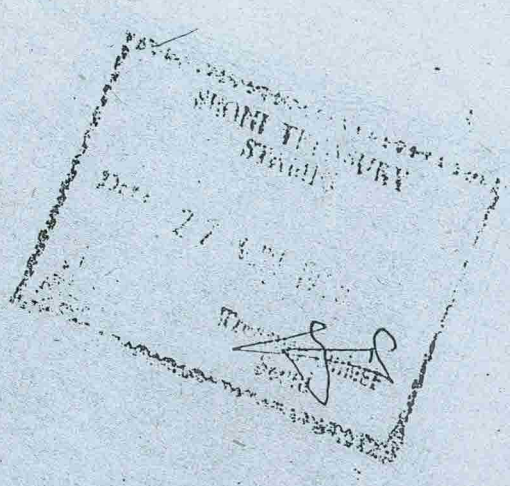
10/- 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


SEONI TREASURY
STAMP
Seoni

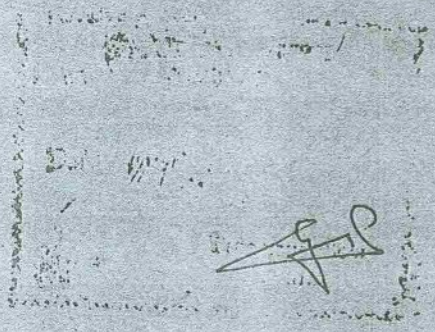
500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES



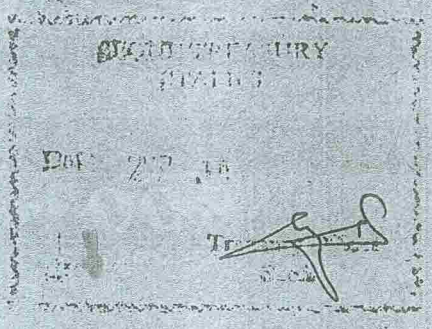
166 500 Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES



500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES



500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

9E 2284

2614-54

171

SEOUL TREASURY
STAMPS

Date 27 JAN 1955

Treasury Officer
Seoul

172 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

2286
2618/82

SEONI TREASURY
STAMPS

Date 27 JUN 1995

Treasury Officer
Seoni

179 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

2262.
25/4/72



176 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

NEW TREASURY
STAMPS
DEC 27 JAN 03

178 178 500Rs.



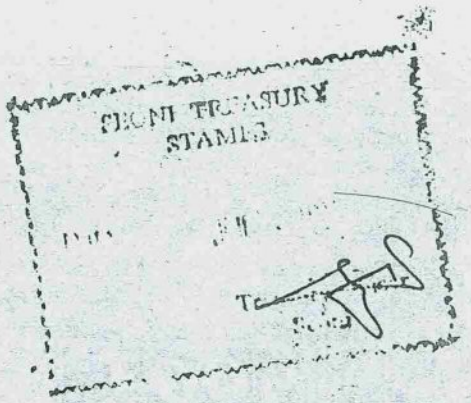
171 2220.
2614-E

DEPT TREASURY
SEANDS
Date 27 JUN 1995
Treasury Officer
Seattle

180 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

2279
2618 ㄱㅊ



182 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


SEONI TREASURY
STAMP
DATE 27 JUN 1995

187 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

2'2 2223

SEOUL TREASURY
STAMPS

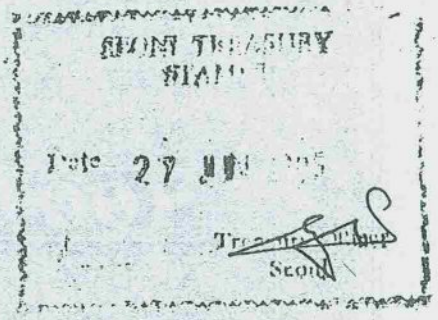
Date 27 JUN 1995

Treasury Officer
Seoul

186 500Rs.


INDIA NON JUDICIAL
५०० रु
Rs 500
सत्यमेव जयते
पाँच सौ रुपये
FIVE HUNDRED RUPEES


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


FROM TREASURY
Date 27 JUN
Treasurer
Seoul

500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES


STONI TREASURY
STAMPS
Date 27 JUN 1995
Treasury Officer
Incumbent

192 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

2226
2614Ff

SEONI TREASURY
STAMPS

Date 7 - [illegible] 1965

Treasury Officer
Seoni (M.P.)

500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सो रुपये
FIVE HUNDRED RUPEES

2.[illegible] 2022
26/4/22

195[illegible]



196 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

197

SEOM TREASURY
STAMPS

Date 27 JUN 1995

Treasury Cashier
Scot

198 500Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
SATYAMEV JAYATE
पाँच सौ रुपये
FIVE HUNDRED RUPEES



500 Rs.


INDIA NON JUDICIAL
५०० रु.
Rs 500
सत्यमेव जयते
भारत
पाँच सौ रुपये
FIVE HUNDRED RUPEES

355